

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

I.A.No.57540 & 57542 of 2018 in
Writ Petition(s)(Civil) No(s).276/2012

MAA VAISHNO DEVI MAHILA MAHAVIDYALAYA

Petitioner(s)

VERSUS

STATE OF U.P.. & ORS.

Respondent(s)

Date : 26-04-2018 This petition was MENTIONED today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE A.M. KHANWILKAR
HON'BLE DR. JUSTICE D.Y. CHANDRACHUD

For Petitioner(s) Mr. Gaurav Agrawal, AOR
Mr. Rajesh Srivastava, AOR
Mr. Ritesh Agrawal, AOR
Mr. Yash Pal Dhingra, AOR
Mr. Sanjay Sharawat, AOR
Mr. S. R. Setia, AOR
Mr. Sunil Kumar Jain, AOR
Mr. Satyendra Kumar, AOR

For Respondent(s) Mr. Vishwajit Singh, AOR
Mr. C. D. Singh, AOR
Mr. Gopal Singh, AOR
Mr. Praveen Swarup, AOR
Mr. M. R. Shamshad, AOR
Mr. Varinder Kumar Sharma, AOR

Applicant (s) Ms. Binisa Mohanty, Adv. [Mentioned by]
Mr. Mritunjay Kumar Sinha, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Let the applications be listed tomorrow before appropriate
Bench as per roster.

(Subhash Chander)
AR-cum-PS

(H.S. Parasher)
Assistant Registrar